

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 321/MP/2019

Subject : Petition for modification of transmission Licence in terms of Commission's order dated 2.5.2019 in Petition No. 102/TT/2018.

Date of Hearing : 8.4.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Essar Power Transmission Company Limited (EPTCL)

Respondents : NTPC Limited (NTPC) and 6 Ors.

Parties Present : Shri Alok Shankar, Advocate, EPTCL
Shri Anindya Khare, MPPMCL
Shri Manoj Dubey, MPPMCL
Shri Parimal Piyush, NTPC
Shri V. V. Sivakumar, NTPC

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for the Petitioner submitted that the present Petition has been filed for modification of transmission licence granted to the Petitioner, in terms of the Commission's order dated 2.5.2019 in Petition No. 102/TT/2018.
3. The representatives of Respondent No.1, NTPC and Respondent No.7, M.P Power Management Company Limited (MPPMCL) accepted the notice and did not object to admission of the Petition.
4. After hearing the learned counsel for the Petitioner and the representatives of the Respondents, NTPC and MPPMCL, the Commission admitted the Petition and directed to issue notices to the Respondents.
5. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not served already. The Commission directed the Respondents to file their reply by 27.4.2021, with advance copy to the Petitioner, who may file its rejoinder, if any, by 12.5.2021. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.
6. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**